

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

---

**ORDERS OF THE BENCH**

---

**Date of Order: 08.07.2013**

CP No. 43/2013 (OA No. 592/2012)

Mr. S.K. Jain, counsel for petitioner.  
Mr. Mukesh Agarwal, counsel for respondents.

Heard the learned counsel for the respective parties and perused the order dated 04.01.2013 passed by this Tribunal in MA No. 421/2012 (OA No. 592/2012).

We have carefully perused the reply filed by the respondents and we are satisfied that the substantial compliance of the order dated 04.01.2013 passed in MA No. 421/2012 (OA No. 592/2012) has been made by the respondents. Therefore, we are of the view that the Contempt Petition does not survive any more. Accordingly, the Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

  
(S.K. KAUSHIK)  
JUDICIAL MEMBER

  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

Kumawat